

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 28.03.2019 (THURSDAY)**

**Court – II**  
**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)(Ins) No. 105 of 2019	Mohan Kumar Chirmar Vs. Indian base Metals Co. Ltd & Anr.	Manisha Choudhary	Rajendra Singhvi-RP
2.	Comp. App. (AT) (Ins) No. 171 of 2019	Affinity Finance Services Pvt.Ltd. Vs. Kiev Finance Ltd.	Dilip Kr. Niranjana	
3.	Comp. App. (AT) (Ins) No. 197 of 2019	Arjun Technologies (India) Ltd. Vs. Karur K.C.P Packagings Ltd.	Nishtha Khurana	
4.	Comp. App (AT) (Ins) No. 204 of 2019	P.Vijay Kumar Vs. Priya Trading Company & Ors.	R.V. Yogesh	
5.	Comp. App. (AT) No. 04 of 2019	MEL Wind Mills Pvt Ltd Vs. Mineral Enterprises Ltd & Anr <b>With</b>	Aditya Narayan	Ashok Mathur-R1 R Gopal Krishnan-R2
6.	Comp. App. (AT) No. 05 of 2019	MEL Properties Pvt Ltd. Vs. Mineral Enterprises Ltd & Anr. <b>With</b>	Aditya Narayan	Ashok Mathur-R1 R Gopal Krishnan-R2
7.	Comp. App. (AT) No. 06 of 2019	Mineral Enterprises Ltd. Vs. MEL Windmills Pvt. Ltd. & Anr.	R. Sudhinder	Ashok Mathur-R1 R Gopal Krishnan-R2

**For Hearing**

8.	Comp. App. (AT) (Ins) No. 686 of 2018	Amanpreet Singh Bawa Vs Kandla International Container Terminal Pvt Ltd	Ashim Vachher	Varun Singh-R1 Devnidhi Arya-RP
9.	Comp. App. (AT) (Ins) No. 32 of 2019	T. Johnson Vs. Phoenix ARC Pvt. Ltd.	Pushkar Sood	Suresh Dobhal
10.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh

<b>11.</b>	Comp. App. (AT) No. 376 of 2018	Chamundesware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs ) <b>With</b>	Vivek Holla	Nikhil Nayyar
<b>12.</b>	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudesware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek holla
<b>13.</b>	Comp. App. (AT) No. 398 of 2018	Rajeev Kumar Sharma Vs. Registrar of Companies, NCT of Delhi & Haryana	Soniya Gupta	Ruchir Bhatia

**02.00 PM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Hearing (Part Heard) (For Settling Date)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. & Ors. Vs. IDIO Construction & Industries (India) Ltd. & Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16

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**By Order**  
**-sd/-**  
**Registrar**